

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:534  
ANSWERED ON:23.11.2009  
UTILIZATION OF FUNDS UNDER SGSY  
Ram Shri Purnmasi

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether Swarnjayanti Gram Swarojgar Yojana (SGSY) suffered adversely due to poor utilization of funds, large scale diversions, mis-utilization of funds, inadmissible/doubtful payments and injudicious selection of NGOs etc.;
- (b) if so, the measures taken to remove the deficiencies coming in between the success of the SGSY Scheme;
- (c) whether less number of Below Poverty Line (BPL) families were covered than targeted since inception of SGSY Scheme in the States including Bihar and Orissa;and
- (d) if so, the steps taken to cover more number of BPL families under the scheme to eradicate poverty?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

- (a) Funds under Swarnjayanti Gram Swarojgar Yojana (SGSY) are released to District Rural Development Agencies (DRDAs) of all the States in two equal instalments. The release of first instalment is made without any formal request if the second instalment in the previous year had been released without any condition. The second instalment, however, is released on the request of the DRDAs in the prescribed proforma on fulfillment of given conditions which includes utilization of 60% of available funds. During 2006-07, 2007-08 and 2008-09 the central releases against Revised Estimates were 99%, 100% and 99.5% respectively. This Ministry has not received any reports of large scale diversions, mis - utilization of funds, inadmissible/doubtful payments and injudicious selection of NGOs etc.
- (b) In consultation with all the stake holders including Planning Commission and taking into account the observations/ recommendations of various evaluation studies, the SGSY is being restructured as `National Rural Livelihood Mission` with the objective to not only remove all the deficiencies but also to make it more effective and need based.
- (c) The target for number of swarogaries to be assisted under SGSY is being fixed since 2005-06. On all India basis, the achievement of target for swarogaries is more than 100%. However, in the case of Orissa and Bihar it is 84% and 60%, respectively. All the States which are lagging behind in achievement of target in respect of swarogaries assisted under SGSY are being regularly monitored during the Performance Review Committee Meetings, through Monthly Progress Reports.
- (d) National Rural Livelihood Mission will be implemented in a Mission Mode with focus on targets, outcomes and time bound delivery. The core agenda of National Rural Livelihood Mission will be promotion of livelihood security for the rural poor through universal social mobilization and financial inclusion, training and capacity building for self and wage employment and facilitating the rural poor in setting up of micro enterprise.